

[Translation]

**Interviews for Allotment of Petrol Pumps
and Gas Agencies**

4133. SHRI K. D. SULTANPURI :
Will the Minister of PETROLEUM be
pleased to state :

(a) whether interviews were held this
year for allotment of petrol pumps and gas
agencies for certain places in Himachal
Pradesh and if so, the names of those
places ;

(b) how much time is taken in
deciding allotment of such agencies after
interviews ; and

(c) the number of interviews held so
far and the time by which decisions taken
in this regard will be implemented ?

THE MINISTER OF STATE OF THE
MINISTRY OF PETROLEUM (SHRI
NAWAL KISHORE SHARMA) : (a)
The interviews held by Oil Selection Board
(North) during the current financial year
for selecting LPG distributors and Retail
Outlet (Petrol/Diesel) dealers in respect
of locations in Himachal Pradesh are
as under :

*LPG Distributorships**R.D. (Petrol/Diesel
Delearships)*

S. No.	Location	S. No.	Location
1.	Simla (two locations)	1.	Sirkhaghat
2.	Solan	2.	Dhali
3.	Kasauli	3.	Swarghat
4.	Palampur	4.	Karsog
5.	Sundernagar	5.	Rajgarh
6.	Una	6.	Banikhet
		7.	Kalamb

(b) and (c) A period of approximately
4-5 months is usually taken between inter-
views and communication of OSB's
recommendations to the oil company
concerned.

[English]

**Setting up of Ball and Bearings units by
private and public sectors**

4134. KUMARI PUSHPA DEVI :
Will the Minister of INDUSTRY AND
COMPANY AFFAIRS be pleased to
state the number of ball and bearings
units set up both by Private and Public
Sector at different places in the country
so far ?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
COMPANY AFFAIRS AND IN THE
MINISTRY OF HOME AFFAIRS (SHRI
ARIF MOHAMMAD KHAN) :

There are 20 industrial units manufac-
turing ball and roller bearings in the country
the details of which are given below :

Sl. No.	Name of the Company	Location
1.	Amber Bearing Manufacturing Co. Ltd.	Nagpur (Maharashtra)
2.	Antifriction Bearing Co. Ltd.	Bharoach (Gujarat)
3.	Antifriction Bearing Co. Ltd.	Lonavala (Maharashtra)
4.	Asian Bearings Ltd.	Hosur (Tamil Nadu)
5.	Deepak Insulated Cable Co. Ltd.	Mysore (Karnataka)
6.	H.M.T. Bearings Ltd.	Hyderabad (Andhra Pradesh)
7.	Karnataka Bearing Co. Ltd.	Mysore (Karnataka)
8.	Associated Bearing Co. Ltd.	Poona (Maharashtra)
9.	Metal Box India Limited	Kharagpur (West Bengal)
10.	National Engg. Industries Ltd.	Jaipur (Rajasthan)
11.	Needle Roller Bearing Co. Ltd.	Thana (Maharashtra)
12.	Needle Roller Bearing Co. Ltd.	Aurangabad (Maharashtra)

13. Needle Roller Bearing Co. Ltd.	Jalna (Maharashtra)
14. Precision Bearing India Ltd.	Baroda (Gujarat)
15. Ruby Bearings Pvt. Ltd.	Rajkot (Gujarat)
16. Sri Ram Bearing Ltd.	Ranchi (Bihar)
17. Shriram Needle Bearing Industries Ltd.	Ranchi (Bihar)
18. Mysore Kirloskar Ltd.	Harihar (Karnataka)
19. Union Bearing Mfg. Co.	Porbandar (Gujarat)
20. A-ustin Engg. Co. Pvt. Ltd.	Junagadh (Gujarat)

Out of the above units, only one unit namely M/s. H.M.T. Bearings Ltd. is Government of India public sector undertaking.

Permission to Carbide Factory at Hagary in Billary to Manufacture Acetylene Black

4135. SHRI E. AYYAPU REDDY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether permission has been granted to the Carbide Factory at Hagary in Billary District (Karnataka) to manufacture acetylene black and also to the Panyam Cement Ltd. in the same state ;

(b) whether permission for importing acetylene black by the industrial units using the said items has resulted in the glut of indigenously manufactured acetylene black at Hagary ; and

(c) if so, the steps taken by Government to encourage the indigenous manufacturing units at Hagary ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) At Hagary in District Billary in the State of Karnataka, only M/s. Panyam Cements and Mineral Industries Limited have been licensed to manufacture Acetylene Black.

(b) and (c) In the Import Policy of 1984-85, Acetylene Black was under Appendix IV i.e. List of Automatic Permissible Items. However, considering that the present licensed capacity would be sufficient to meet the indigenous demand, in the current Import Policy, import of Acetylene Black has been made more restrictive by including it in Appendix-III(A) i.e. List of Limited Permissible Items.

Companies under MRTP Act after 1984 Amendment

4136. SHRI S. M. BHATTAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether the MRTP Act was amended in 1984 with a view to bring all those companies, which were till then avoiding registration, under that Act ;

(b) whether it is a fact that a number of top industrial houses/companies, including those of Tata's and Birla would now become eligible for deregistration after the increase in assets limit from 20 crores to Rs. 100 crores under the MRTP Act ; and

(c) whether Government propose to take suitable steps to ensure that such large industrial houses are not deregistered ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The MRTP Act was amended in 1984 as a result of (i) the recommendations made by the High Powered Expert Committee (Sachar Committee) ; (ii) the need for modifications in the Act in the context of increased emphasis on productivity and the emerging economic situation in the country ; (iii) the suggestions received by the Government from various quarters from time to time ; (iv) experience of the working of the Act for over a decade ; and (v) some judicial pronouncements.